

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 201
Appeal No. 06/59/JPR/2021
Under Section 59 of
Companies Act, 2013

In the matter of:

Prem Nath Arora

...Appellant

Versus

Shree Cement Ltd. & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Appellant	: Milind Gautam, proxy counsel
For the Respondent	: Kartikeya Sharma, Adv. Ishwar Dayal Sharma

ORDER

Heard Mr. Milind Gautam, proxy counsel appearing on behalf of Mr. Mukesh Sukhija, Adv. for the Appellant. Mr. Kartikeya Sharma, Adv. appearing on behalf of Mr. Sandeep Taneja, Adv. for the Respondent submits that arguing counsel has given NOC in this matter and the company will engage another counsel in this matter. Mr. Ishwar Dayal Sharma representing the Respondent company has also made the same request. List the matter on 16.05.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 10, 2024